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MINISTRY OF FINANCE
(DEPARTMENT OF REVENUE)

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NOTIFICATION
(INCOME-TAX)

No. 2533 (F.NO. 197/199/78-IT(AI): In exercise of the powers conferred by clause (iv) of sub-section (203) of section 19 of the Income-tax Act, 1961 (43 of 1961), the Central Government hereby notifies "Foundation Aga Khan" for the purpose of the said section for and from the assessment year(s) 1978-80.

Sd/-
(M. SEASTRI)

UNDER SECRETARY TO THE GOVERNMENT OF INDIA

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1. Foundation Aga Khan, 15-C, Shanar, 90, L. Jagmohan Das Marg, Bombay-400008.
2. The Commissioner of Income-tax, Delhi-II, New Delhi, with reference to his letter No. F.No. 611/II, TE(102), 13-78/3537 dated 18.2.78.
3. All Commissioners of Income-tax.
4. Directors of Insp. (IT)/(IAC)/(PDR)/(Inv.), New Delhi.
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AUTHORISED FOR ISSUE

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NO. CC/IT(AI)/2445/781/DEP/78.

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